

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
STARRED QUESTION NO. 58
ANSWERED ON 07TH FEBURARY, 2025

ESTABLISHMENT OF MILLET PROCESSING UNITS IN ODISHA

58 SHRI SUBHASISH KHUNTIA:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether Government has any plans to establish or provide support for setting up of millet processing units in Odisha;
- (b) if so, the steps being taken by Government to promote the establishment of millet processing units to enhance the income of millet farmers and enhance the availability of millet-based products in the market; and
- (c) whether Government has made any provisions under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) or any other scheme for the promotion of millet-based processing industries?

ANSWER

THE MINISTER FOR FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 58 FOR ANSWER ON 7TH FEBRUARY, 2025 REGARDING “ESTABLISHMENT OF MILLET PROCESSING UNITS IN ODISHA”

(a) to (c): In order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/ expansion of related infrastructure, including Millet processing units through its Central Sector Umbrella Scheme “Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)”, Central Sector “Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)” and Centrally sponsored “PM Formalization of Micro Food Processing Enterprises (PMFME)” Scheme across the country including Odisha and thereby increasing the income of the farmers. These schemes are not region specific but demand driven and MoFPI does not set up food processing units on its own.

Ministry extends financial support to prospective entrepreneurs for setting up of different kinds of food processing industries including millet processing, as per respective scheme guidelines.

Under PMFME Scheme, Millet based products has been identified as One District One Product (ODOP) in 21 districts in the country including 2 districts namely Malkangiri and Nuapada of Odisha. Millet Mahotsav has been organised in 30 districts of the country including Naupada and Khordha (Bhubaneswar) districts of Odisha. Rs. 173.24 crore loan has been sanctioned to 3349 entrepreneurs engaged in manufacturing of millet based products, including Rs. 1.44 crore loan sanctioned to 21 entrepreneurs engaged in manufacturing of millet based products in Odisha. Further, 17 millet based incubation center have been sanctioned in the country under PMFME Scheme.

One component of PLISFPI scheme focuses on Millet-Based Products (MBP), with an outlay of Rs. 800 crores. The objectives of the PLI Scheme for Millet-Based Products (PLISMBP) are to increase the use of millets in food products and promote their value addition by incentivizing the manufacturing and sale of selected millet-based products in both domestic and export markets. As on date, out of total allocation of Rs. 800 crores for PLISMBP, an amount of Rs.793.27 crore has been approved to incentivise 29 applicants, which includes 8 large and 21 Small & Medium entities.

One food processing unit has been approved in the country under Creation/ Expansion of Food Processing & Preservation Capacities (CEFPPC), a component scheme of PMKSY.
